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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	REPRESENTATION BY	SIGNATURE
1	V. SRINIVASAN	COUNSEL FOR PETITIONER	
2.	A. Jithin Jinnabearon For: A. Jithin Jinnabearon & Associates	Counsel for Respondent	A. Jithin Jinnabearon
3.	G. S. Dhanalakshmi	Counsel for 10th Respondent	G. S. Dhanalakshmi 23/1/17

ORDER

Counsels representing both the parties are present. Counsel for respondents filed a counter on behalf of R1 to R4 in the application for impleadment and undertakes to file memo on behalf of R5 to R9 adopting the counter filed by R1 to R4. Counsel for R10 stated that they have no objection for allowing the application for impleadment. Time extended for submitting arguments. Put up on 03.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)